## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 2 /2017 & IA 3/17 with TP. No 19/397-398/NCLT/AHM/2016(New) C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. UDAY JOSHI TRIVEDI & GUPTA	3TASOVAA	PETITIONERS	4 <u>6</u>
2. NAVIN PAHWA WITH	SR. ADV	Resp. 1-3	4
RITU SHAH	ADV.		
3 PRATIK Y. JASANI (Adm.)		R4	P. Y. JASANI. LHdm.)
4. DHRUVILL a. MERCHANT	Adv.	2-4	P.Y. VASANI. LHdm.)

## <u>ORDER</u>

Learned Advocate Mr. Uday Joshi present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent No. 1 and 3. Learned Advocate Mr. Dhruvin Merchant i/b Learned Advocate Mr. Pratik Jasani present for Respondent No.4.

At request of Learned Counsel for Respondent no. 4.

List the matter on 15.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.